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द्वारा उन पर, विशेषकर राजनैतिक हत्याओं के मामले में अब तक क्या कार्यवाही की गई, और

(ख) उत्तर प्रदेश में दिन-प्रतिदिन कानून एवं व्यवस्था की बिगड़ती हुई स्थिति तथा बढ़ती अराजकता पर नियंत्रण पाने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं?

गृह मंत्रालय में राज्य मंत्री (श्री मोहम्मद मकबूल डार): (क) और (ख) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

Coordinated action to fight Insurgency in Assam

1872. SHRIMATI KAMLA SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the nature of existing coordination between the State Government of Assam and the army, central para-military forces and other forces deployed to fight insurgency in the State;
- (b) whether any review with regard to its effectiveness or otherwise has been made by Government to strengthen the structure to fight insurgency in the State; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MOHD. MAQBOOL DAR): (a) A strategy Group at the State level headed by Chief Secretary and comprising of GOC IV Corps/Chief of Staff IV Corps, Finance Secretary and Law Secretary, Government of Assam and senior representatives of paramilitary forces, State Police and Intelligence Agencies is set up to work out broad strategies and policy coordination. For operational purposes, a Unified Headquarters is set up under the Chairmanship of GOC IV Corps.

(b) and (c) A review of the effectiveness would be made at the end of 3 months from the date of first meeting of the Strategy Group.

Co-ordinated action Proposed for **Anti-Naxal Drive**

1873. SHRI **YERRA** NARAYANASWAMY: Will the Minister of HOME AFFAIRS be pleased to state the coordinated action proposed in anti-naxal drive in forest regions across the borders of Maharashtra, Madhya Pradesh and Orissa States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MOHD. MAQBOOL DAR) : Central Government in consultation with the concerned States has drawn an Action Plan in this regard which includes:-

- (a) ensuring security of police stations particularly those located in Naxalite affected areas;
- have common communication system;
- (c) set up a Control Room in each
 - (d) Joint partolling;
- (e) Launching of Area Domination Programme among the States;
- (f) Strengthening of intelligence network in the affected areas in the concerned States; and
- (g) Ministry of Home Affaris have also arranged for training of police personnel in anti-extremist operations.

Concerned State Government have been requested to take immediate action to implement the above Action Plan. The action taken by the State Governemnt is being reviewed at High Levels from time to time.

Unified Command to Combat Insurgency in the North-East Region

1874. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have issued any order for a unified command

structure headed by Army to combat insurgency in the North-East region.

- (b) if so, the details thereof; and
- (c) whether the Chief Minister of Assam has voiced his reservation over this order; and if so, the details thereof and the reaction of the Government of India in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MOHD. MAQBOOL DAR): "(a) and (b) To Synergise the counter insurgency operations in Assam-, a Strategy Group at the State level headed by Chief Secretary and Comprising GOC IV Corps/Chief of Staff IV Corps/ Finance Secretary and Law Secretary, Government of Assam and representatives of para-military forces, State Police and Intelligence Agencies has been set up to work out broad strategies and policy coordination. For operational purposes a Unified Headquarters has been set up under the Chairmanship of GOC IV Corps.

(c) No, Sir.

Mass exodus due to Violence by Bodos

- 1875. SHRI SURYABHAN PATIL VAHADENE: Will the Minister of HOME AFFAIRS be pleased to state:'
- (a) whether it is a fact that there has been mess exodus due to Bodo violence in Assam;
- (b) whether it is also a fact that due to killings by Bodo groups, Government employees either seeking transfer or proceeding on long leave and business activities -have totally paralysed; and
- (c) if so, the steps being taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MOHD. MAQBOOL DAR): (a) to (c) There has been no mass exodus due to Bodo Violence from Assam. However, the incidents of violence in Bodo areas of Assam has affected normal

life. Government is taking all steps to improve the situation. Army and Central Paramilitary forces have been deployed in these areas on the request of the State Government. The RPF and the State Government have been asked to take special measures for protecting railway property, railway stations etc. A 'Strategy Group' headed by the Chief Secretary and a 'Unified Headquarters' headed by GOC IV Corps have been formed to synergise and coordinate the counter insurgency operations being conducted by Army, Central Paramilitary and State Armed Police. Regular review meetings are being conducted on the law and order situation at the State and Central Government levels.

Muslims arrested with RDX and **Explosives**

- 1876. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that four Muslims had been arrested in Hyderabad in the 1st week of January, 1997 with RDX and detonators having Pakistani marks;
 - (b) if so, the details thereof; and
 - (c) the action taken by Govennemnt?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MOHD. MAQBOOL DAR) : (a) to (c) According to information furnished by the State Government of Andhra Pradesh, one Asgar Ali, s/o Azeez Ali, r/o Nalgonda and Mohd. Rahamatulla Khan Shuja, s/o Mohd. Faiz Ali Khan, r/o Sai Da.ba, Hyderabad were arrested by the Andhra Pradesh Police on 15.1.1997 and 2.75 Kg. of RDX, 3 Pakistani Service Genades and Detonators were recovered from them. Subsequently, their associates namely, Mohd. Abdul Bari, s/o Mohd. Abdul Aziz and Shaik Obaid, s/o Shakik Sayyed were also arrested by the Police. Cases have been registered against the accused